

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 31st October, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

IA No. 216 of 2011 (RP) in DFR 1265 of 2011 in Appeal No. 112 of 2010

In the matter of:

**M/s. Balasore Alloys Ltd. & Ors. Appellant (s)
Versus**

**Orissa Electricity Regulatory Commission
& Anr. Respondent (s)**

IA No. 217 of 2011 (RP) in DFR 1264 of 2011 in Appeal No. 102 of 2011

**M/s. Tata Steel Ltd. Appellant (s)
Versus**

**Orissa Electricity Regulatory
Commission & Ors. Respondent (s)**

IA No. 218 of 2011 (RP) in DFR 1266 of 2011 in Appeal No. 103 of 2011

**M/s.Ferro Alloys Corporation Ltd. & Ors..... Appellant (s)
Versus**

**Orissa Electricity Regulatory
Commission & Anr. Respondent (s)**

**Counsel for the Appellant (s) : Mr. R.M. Mehta
Mr. Antaryami Upadhayay
Mr. David A.**

Contd.....P2/-

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**Counsel for the Respondent (s) : Mr. R.M. Patnaik for R-1.
Mr. P.P. Mohanty
Mr. Saswat Pattnaik for R-2**

ORDER

Learned counsel for the respondent no.1 has not received copy of the review petition. Learned counsel for the petitioner is directed to supply a copy of the same to the other parties by 01.11.2011.

Post the matter **on 04.11.2011 at 12.00 noon.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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